

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 281 of 2014**

**Dated : 27th November, 2014**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant (s) : None**

**Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kumar Sharma for R-3,4  
& 5.**

**ORDER**

The Bench has not assembled today.

The matter is posted for **13<sup>th</sup> January, 2015.**

**Court Master**

rkt